GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1357
ANSWERED ON SATURDAY, THE 19TH SEPTEMBER, 2020/
[BHADRAPADA 28, 1942 (SAKA)]

PERFORMANCE OF NCLTs
QUESTION

1357. SHRI PINAKI MISRA:

Will the Minister of CORPORATE AFFAIRS   कारपोरेट कार्य मंत्री

be pleased to state:

(a)   the number of cases pending before National Company Law Tribunals (NCLTs), including the cases under the Insolvency and Bankruptcy Code (IBC);

(b)   whether the Government has any plans to identify NCLT benches specifically for IBC related matters, and if so, the details thereof;

(c)   whether all regular staffing positions have been filled, if so, the details thereof including the total sanctioned strength for regular staff in NCLT and if not, the reasons therefor;

(d)   whether the Government has any plans to increase the strength of NCLT benches to address the impact of COVID-19 economic pressures;

(e)   if so, the details thereof including the status of implementation of the e-courts project; and

(f)   whether the Government has any plans to expand the e-courts project, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR FINANCE AND   (SHRI ANURAG SINGH THAKUR)
CORPORATE AFFAIRS

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री   (श्री अनुराग सिंह ठाकुर)

(a):   As on 31st July, 2020, total 19,844 cases were pending before National Company Law Tribunal (NCLT), including 12,438 cases under Insolvency and Bankruptcy Code (IBC).

(b):   No, Sir.

(c):   Total 320 posts of officers/staff have been created in NCLT. Recruitment Rules (RRs) for these posts have been notified on 21.01.2020 and NCLT has initiated action to appoint employees on these posts on regular basis. Presently, 40 posts are filled on regular basis.

(d):   No, Sir.

(e) and (f):   e-court project is being implemented in all 16 benches of NCLT. So far, e-filing has been started in 9 benches and it will be extended to remaining benches also. During COVID-19 pandemic, all benches are hearing cases through Video Conferencing.

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